

[TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY, PART I,
SECTION I, DATED THE 8th AUGUST, 2019]

LOK SABHA SECRETARIAT
(TABLE OFFICE)

PARLIAMENT HOUSE,
NEW DELHI-110001.

8 August, 2019
Shravana 17, 1941 (Saka)

NOTIFICATION

No. 37/1/(I)/2019/T. The following order by the President dated the 8th August, 2019 is published for general information:-

“In exercise of the powers conferred upon me by sub-clause (a) of clause (2) of article 85 of the Constitution, I hereby prorogue the Lok Sabha.

August 8, 2019

Ram Nath Kovind,
PRESIDENT”

SNEHLATA SHRIVASTAVA
SECRETARY GENERAL

No. 37/1/(I)/2019/T

8 August, 2019
Shravana 17, 1941 (Saka)

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(RAVINDRA GARIMELLA)
JOINT SECRETARY